

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-814(PB)/2020**

**IN THE MATTER OF:**

Pee Aar Exim Pvt. Ltd.

.... Applicant/petitioner

v.

Pee Aar Automotive Technologies Pvt. Ltd.

.... Respondent

**Order under Section 9 of IBC**

**Order delivered on 14.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Kanti Mohan Rustagi, Adv.  
Mr. Abhijeet Sinha, Mr. Ajay Bhargava, Arvind  
Kumar Ray, Wamika Trehan, Raddhika Khanna  
and Aditya Shukla, Advocates

**ORDER**

List this matter for hearing on **27.01.2021**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**